

**OFFICE OF THE DISTRICT JUDGE, HOWRAH.
ENGLISH DEPARTMENT**

Order No. 127 /G

Dated : 10.09.2021


ORDER

As directed by the Hon'ble Court vide No.3837-RG dated 09.09.2021, the modalities of **functioning of all Courts** under Howrah Judgeship will be as follows :-

- (a) All Courts will be functional on all working days and normal working hours.
- (b) On each working day, the District Judiciary shall be functional in physical, virtual and hybrid mode.
- (c) Physical presence of learned lawyers, their staff and litigants in the court premises shall only be permitted on production of double vaccination certificate or RTPCR negative report obtained not prior to 72 hours of court visit in physical or in electronic form.
- (d) Wearing of masks inside the court premises, hand sanitizing before entering the court premises, limited gathering in court-rooms and maintenance of physical distancing are mandatory and to be ensured by the court administration. This has even been assured on behalf of the advocates by the Bar Council of West Bengal.
- (e) Request for adjournment can be by way of a letter, email to the Registry of the Court.

Registrar, Civil Court, Howrah, Civil Judge (Senior Division), Uluberia / Civil Judge (Junior Division), Amta will ensure that the Sanitization of the court premises is carried out on weekly basis and they will also supervise the compliance of the Hon'ble Court's direction by all stakeholders.

Inform all concerned.


District Judge,
Howrah.
District Judge, Howrah